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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI


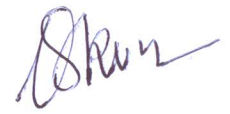

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2017 AT
10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/56/2016
NAME OF THE PETITIONER(S) : OFS Industries Pvt. Ltd & Another
NAME OF THE RESPONDENT(S) : First city Capital Investments Ltd & 15 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION
SIGNATURE

REPRESENTATION BY WHOM

1. S. Ananth
for Mr. Ashok Vishwanath. Counsel for Responders 9 to 11 
2. V. M. SHIVAKUMAR
FOR M/s SHIVAKUMAR + JURESH Counsel for R 1, 2, 6, 12, 13 + 15. 
3. A. V. S. MADHUSUDHAN
FOR M/s MADHUSUDHAN Counsel for R 7, R 8 

ORDER

Petitioner 1 & 2 and their counsel called but absent. No representation. Shri V M Shivakumar, counsel for R1, R2, R6, R12, R13 & R15, Shri A V S Madhusudhan, counsel for R7, R8 and Shri S Ananth, counsel for R9 to R11 are present. The matter is posted for hearing today but there is no representation on behalf of the petitioners. The matter is adjourned to give a final opportunity to the petitioners to submit their final arguments. Put up on 02.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial) 


(K. Anantha Padmanabha Swamy)
Member (Judicial)